NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO. 66/Chd/2016

M/s Hind Inns and Hotels Ltd.

...Petitioner.

Present:

Ms. Riya Bansal, Advocate for petitioner.

Mr. Satya Pal Singh, Asstt. Registrar of Companies, Chandigarh. Ms. Eshna Kumar, Advocate for depositor at Sr. No. 87 of Annexure IX.

Mr. Alok Kumar Jain, Advocates for depositors at Sr. No 75, 76, 111, 208 and 270 of Annexure IX.

Mr. M. B. Jain, Advocate for Mr. Nitin Jain, Advocate for depositors at Sr.No.220,281 and 299 of Annexure-IX.

Mr.Manjit Singh Bhatia, depositor in person at Sr. No. 251 of Annexure IX.

Ms. Surinder Kaur, depositor in person at Sr. No. 253 of Anne-IX. Ms. Surinder Talwar, depositor in person at Sr. No. 179 of Annexure IX.

Mr. Raghav Agnihotri and Ms. Renu Agnihotri, depositor in person at Sr. No. 305, 313 and 502 of Annexure IX.

Ms. Krishanjit Kaur, depositor in person at Sr. No. 72, 177, 70, 326, 331, 339, 317 and 318 of Annexure IX.

Mr. Harmeet Singh, depositor in person at Sr. No. 323 of Anne-IX. Ms. Shashi Soni, depositor in person at Sr. No. 71, 77, 78, 255 and 298 of Annexure IX.

To be listed for arguments on 16.02.2017 along with connected

CP No. 65/Chd/2016.

(Justice R P Nagrath) Member (Judicial)

(Deepa Krishan) Member(Technical)

Deepa Kuislan

February 13, 2017